

total production of sugar in India (in terms of tons and percentage);

(b) whether it is a fact that the increased production of sugar has adversely affected the *Gur* producers in the State; and

(c) if so, whether Government propose the permission of export of large quantities of sugar and *gur*, from the State?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) In 1951-52 38,497 tons or about 2.6 per cent. of total production in India.

(b) As the actual production figures of *gur* in Hyderabad State during 1951-52 are not yet available it is difficult to assess the effect of increase in the production of sugar on the production of *gur*.

(c) No export quota for sugar has been fixed from the Hyderabad factories. The export quota for *gur* has not been fixed on a territorial basis.

#### FOOD SITUATION IN BIHAR

\*1622. **Shri R. N. Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) what is the latest report of the food situation in Bihar;

(b) what was the stock of foodgrain in the custody of the Government of Bihar on 31st May, 1952 and the average monthly off-take from the stock; and

(c) what is the Bihar Demand of foodgrain and also the quota of the foodgrain allotted thereto by the Centre for the coming six months?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) According to the latest report of the State Government, the food situation in Bihar is satisfactory.

(b) On 30th May, 1952, the Government of Bihar had 1,25,747 tons of foodgrains in stock. The present monthly off-take from Government stocks is 11,700 tons.

(c) The State Government estimated in November, 1951 that their deficit for 1952 would be 693,500 tons. Later in February, 1952 the estimate was reduced to 560,000 tons but their demand for the first 8 months of the year has only been 30,000 tons which has been supplied. The Bihar Government's requirements for the rest of the year will be met in full by the Government of India.

#### श्रेणी ४ के कर्मचारी

\*१६२३. **श्री आर० एस० तिवारी :**

क्या गृहकार्य मंत्री यह बतलाने की कृपा करेंगे कि क्या कोई ऐसा नियम है जिस के अनुसार सरकार श्रेणी ४ के कर्मचारियों को भर्ती करती है ?

**The Minister of Home Affairs and States (Dr. Katju):** Recruitment of class IV servants is done through the Directorate General, Resettlement and Employment Exchanges. Recently Middle School standard has been prescribed as the minimum educational qualification for recruitment of certain categories of Class IV servants (peons and above). The normal age limits prescribed for entry into Government service apply to class IV servants as well.

#### U. P. S. C. COMMISSION

\*1624. **Shri Jhulan Sinha:** Will the Minister of Home Affairs be pleased to state whether the U.P.S.C. has submitted as required under Article 323 of the Constitution its report for the year 1951-52 for being placed before the two Houses of Parliament?

**The Minister of Home Affairs and States (Dr. Katju):** The report has not yet been received. It is understood to be under preparation.

#### गांवों के लिये टेलीफोन

\*१६२५. **श्री आर० एस० तिवारी :**

(क) क्या संचरण मंत्री यह बतलाने की कृपा करेंगे कि टेलीफोन तथा तार व्यवस्था से प्रति वर्ष कितनी आय होती है तथा इन में से प्रत्येक पर कितना व्यय होता है ?

(ख) जिस प्रकार ग्रामों में तार देने की सुविधायें दे दी गई हैं, क्या उसी प्रकार टेलीफोन की भी व्यवस्था कर दी गई है ?

(ग) क्या ग्रामों में टेलीफोन लगाने की कोई योजना है ?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) The income derived from the telephone and telegraph services and the expenditure